

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-05-2024 AT 10:30 AM**

**CP No. 439/241/HDB/2019
AND
IA (CA) 288/2023, IA No. 802 & 801/2019 in CP No. 439/241/HDB/2019
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Harilal Patel

...Petitioner

AND

Craftsmen Products Pvt Ltd & 5 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No. 439/241/HDB/2019

Orders not pronounced. **Matter re-posted for orders on 30.05.2024.**

IA (CA) 288/2023

Orders not pronounced. **Matter re-posted for orders on 30.05.2024.**

IA No. 802 /2019

Orders not pronounced. **Matter re-posted for orders on 30.05.2024.**

IA No. 801/2019

Orders not pronounced. **Matter re-posted for orders on 30.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)